

(8)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No. _____

Kailash Chand Sharma Versus U.O.I.

Orders

Date of Order

OA 498/2000

29.8.2001

Mr. P.N. Jati, Counsel for the applicant.
Mr. S.S. Hassan, Proxy Counsel for
Mr. S.M. Khan, Counsel for the respondents.

After perusal of reply filed by the respondents, it appears that respondents' department has reinstated the applicant as EDBPM. Applicant has assumed the charge on the post on 25-6-2001. As the prayer of the applicant was only with regard to his reinstatement and taken on duty in this OA, therefore, this OA is disposed of as having become infructuous.

[Signature]

(S. A. T. RIZVI)
ADMINISTRATIVE MEMBER

[Signature]
(S. K. AGARWAL)
JUDICIAL MEMBER